

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1410/(MAH)/2017

CORAM:


Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE PARTIES: Khandoba Prasanna Sakhar Karkhana Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Uday Kulkarni	AR KOCB	

**ORDER**

**C.P. No. 1410/I&BC/NCLT/MB/MAH/2017**

1. The Learned Representative of the Petitioner is present.
2. In view of the Order of "Admission" passed in C.P. No. 1368/2017  
this matter is Redundant. *To be Consigned to Records.*

Sd/-

**BHASKARA PANTULA MOHAN**  
Member (Judicial)

13.12.2017

Aah

Sd/-

**M.K. SHRAWAT**  
Member (Judicial)